

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 144 OF 2016 &
IA NO. 311 OF 2016**

Dated: 12th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Vs.

M/s Atma Powers Pvt. Ltd. & Ors.

.... Respondent(s)

ORDER

The bench is unable to take up this matter today due to administrative reasons. By consent of the parties, the matter is adjourned to **13.09.2017.**

(Court Master)

ts/kt